

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3098
ANSWERED ON:18.08.2004
ITEMS OF WORKS CARRIED OUT THROUGH REGP
Singh Shri Dushyant

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a): whether the Government has listed the items of works to be carried out through Rural Employment Generation Programme (REGP) in the country;
- (b): if so, the specific works proposed to be taken up during the Tenth Five Year Plan in various States; and
- (c): the details of allocation made for the said programme, State-wise?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a): Yes, Sir.

(b): It is proposed to generate additional employment of about 25 lakhs in the country with a target of 1,38,000 village industries projects under the Rural Employment Generation Programme (REGP) during the 10th Plan Period. The state-wise targets for projects & employment generation for the Tenth Plan period are given at Annexure-I & II respectively.

(c): The State-wise allocations for 2004-05 are given at Annexure-III.

Annexure-I

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 3098 for answer on 18.08.2004.

Projects target under REGP for the 10th Plan period

Sr.No. State/UT 2002-03 2003-04 2004-05 2005-06 2006-07

1. Chandigarh	71	86	93	100	108
2. Delhi	35	35	38	41	44
3. Haryana	736	673	727	785	1588
4. Himachal Pradesh	644	590	637	688	743
5. Jammu & Kashmir	653	620	670	723	781
6. Punjab	1388	1261	1362	1471	1588
7. Rajashtan	2121	2098	2266	2447	2643
8. Andaman & Nicobar	40	42	45	49	53
9. Bihar	1299	1230	1328	1435	1549
10. Jharkhand	529	671	725	783	845
11. Orissa	759	916	989	1068	1154
12. West Bengal	2404	2412	2605	2813	3038
13. Arunachal Pradesh	66	67	72	78	84
14. Assam	1400	1381	1491	1611	1740
15. Manipur	70	73	79	85	92

16. Meghalaya 101 385 416 449 485
 17. Mizoram 110 118 127 138 149
 18. Nagaland 120 237 256 276 299
 19. Tripura 112 260 281 303 328
 20. Sikkim 6 84 91 98 106
 21. Andhra Pradesh 1271 1199 1295 1399 1511
 22. Karnataka 1166 1231 1329 1436 1551
 23. Kerala 1245 1139 1230 1329 1435
 24. Lakshadweep 2 1 01 01 01
 25. Pondicherry 8 9 10 10 11
 26. Tamil nadu 1165 1122 1212 1309 1414
 27. Dadra & Nagar Haveli 2 2 02 2 3
 28. Daman & Diu 2 2 2 2 3
 29. Goa 190 434 02 506 547
 30. Gujarat 529 658 469 767 829
 31. Maharashtra 1524 1941 711 2264 2446
 32. Chattisgarh 492 502 2096 586 632
 33. Madhya Pradesh 1180 1037 542 1210 1306
 34. Uttaranchal 650 631 1120 736 795
 35. Uttar Pradesh 2154 2105 681 2456 2652

TOTAL 24216 25252 27272 29454 31810

Annexure-II

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 3098 for answer on 18.08.2004.

Employment target for 10th Plan period.

(No. of persons)

S.No. States/U.Ts 2002-03 2003-04 2004-05 2005-06 2006-07

1. Andhra Pradesh 19065 23700 24884 26127 27432
 2. Arunachal Pradesh 975 1350 1417 1487 1561
 3. Assam 21000 27350 28717 30152 31659
 4. Bihar 19485 24350 25567 26845 28187
 5. Goa 2850 8600 9030 9481 9955
 6. Gujarat 7935 13050 13702 14387 15106
 7 Haryana 11040 13350 14017 14717 15452
 8. Himachal Pradesh 9660 11700 12285 12899 13543
 9. Jammu & Kashmir 9795 12300 12915 13560 14238
 10. Karanataka 17490 24350 25567 26845 28187
 11. Kerala 18675 22550 23677 24860 26103
 12. Madhya Pradesh 17700 20550 21577 22655 23787
 13. Maharashtra 22710 38400 40319 42334 44449
 14. Manipur 1050 2415 2535 2661 2794
 15. Meghalaya 1515 7600 7980 8379 8797
 16. Mizoram 1650 2350 2467 2590 2719
 17. Nagaland 1800 4700 4935 5181 5440
 18. Orissa 11385 18150 19057 20009 21009
 19. Punjab 20820 24950 26197 27506 29593
 20. Rajasthan 31815 41550 43627 45808 48097
 21. Sikkim 90 1650 1732 1818 1908
 22. Tamil Nadu 17325 22200 23299 24473 25696

23. Tripura 1680 5150 5407 5677 5960
24. Uttar Pradesh 32310 41600 43679 45862 48151
25. West Bengal 36045 47700 50084 52587 55216
26. Andaman & Nicobar 600 1531 1607 1687 1771
27. Chandigarh 1065 52 53 54 55
28. Dadra Nagar Haveli 30 211 221 232 243
29. Daman & Diu 30 50 52 54 56
30 Delhi 525 700 735 771 809
31. Lakshdweep 30 50 52 54 56
32. Pondicherry 120 200 210 220 231
33 Chhatisgarh 7380 9950 10447 10969 11517
34 Jharkhand 7845 13300 13965 14663 15396
35 Uttaranchal 9750 12500 13125 13781 14470

Total : 363240 500159 525150 551385 579646

Annexure-III

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 3098 for answer on 18.08.2004.

Sr. State/UT 2004-05

Margin Money Allocation under REGP

1. Chandigarh 4.00
2. Delhi 29.00
3. Haryana 1119.00
4. Himachal Pradesh 713.00
5. Jammu & Kashmir 570.00
6. Punjab 1399.00
7. Rajashtan 2160.00
8. Andaman & Nicobar 143.00
9. Bihar 1196.00
10. Jharkahnd 906.00
11. Orissa 829.00
12. West Benagal 2126.00
13. Auranchal Pradesh 97.00
14. Assam 1431.00
15. Manipur 285.00
16. Meghalaya 285.00
17. Mizoram 426.00
18. Nagaland 162.00
19. Tripura 162.00
20. Sikkim 101.00
21. Andhra Pradesh 2484.00
22. Karnataka 1885.00
23. Kerala 1193.00
24. Lakshadweep 1.00
25. Pondicherry 6.00
26. Tamil Nadu 1136.00
27. Goa 285.00
28. Gujarat 588.00
29. Maharashtra 1774.00
30. Chattisgarh 857.00
31. Madhya Pradesh 1210.00
32. Uttaranchal 570.00
33. Uttar Pradesh 3746.00

TOTAL 29878.00